

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.733/2025

KIRLOSKAR FERROUS INDUSTRIES LIMITED &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

FOR ADMISSION

IA No. 182298/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 182295/2025 - EX-PARTE STAY

Date : 08-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Dr. A. M. Singhvi, Sr. Adv.  
Mr. Shyam Divan, Sr. Adv.  
Mr. Ninad Laud, Adv.  
Mr. Avishkar Singhvi, Adv.  
Mr. M S Ananth, Adv.  
Ms. Aanchal Mullick, Adv.  
Ms. Kamakshi Sehgal, Adv.  
Mr. Ivo Dcosta, Adv.  
Mr. Siddharth Seem, Adv.  
Ms. Ishani Shekhar, Adv.  
Ms. Sakshi Raman, Adv.  
Mr. Aryan, Adv.  
Mr. Abhinav Agrawal, AOR  
Mr. Piyush Bhardwaj, Adv.  
Mr. Shivam Sengupta, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. Issue notice to the respondents.
2. Dasti service, in addition, is permitted.
3. List on 29.08.2025.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS(POOJA SHARMA)  
COURT MASTER (NSH)